

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The project report has been examined by the Central Water and Power Commission and is under correspondence with the State Electricity Board. After technical scrutiny, the Central Water and Power Commission have advised the Madras State Electricity Board to modify the scope of the project so as to increase the installed capacity from 35 MW to 100 MW. A final decision will be taken on receipt of the reply of the State Electricity Board.

#### HYDRO-ELECTRIC PROJECTS OF MADRAS

3735. SHRI NANJA GOWDER : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware of the fact that almost all the Hydro-electric Project in Madras State have been completed and a large number of experienced engineers, technical workmen and skilled labourers are being thrown out of employment;

(b) whether Government are also aware that heavy construction equipment and machinery costing a few crores of rupees is also lying idle which would be a national loss; and

(c) if so, whether Government propose to consider the desirability of taking up for execution immediately at least a few of the Hydro-electric Projects, e.g. the Pandiyar-Punnampuzha scheme, Naduvalliam Diversion scheme, the Kadamparai Hydro-electric Scheme and the Cholathipuzha Hydro-electric Scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDEHESHWAR PRASAD) : (a) The Perambikulam-Aliyar and the Kodayar Hydro-electric Schemes are still under execution. A large nuclear power station is also being set up at Kalpakam. There is, therefore, scope for the deployment of experienced engineers, technicians and labourers from completed projects to those which are picking up momentum.

(b) The Madras Government have so far declared to the Central Water and

Power Commission details of surplus equipment worth Rs. 41,000 only.

(c) The question of taking up the execution of Paniyar-Punnampuzha, Naduvattam Diversion, Kadamparai and Cholathipuzha Schemes is under consideration.

#### चोरी छिपे लाये गये सामान का मूल्य

3736. श्री हुकम चन्द कछवाय :

श्री बृज भूषण लाल :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय उत्पादन-शुल्क विभाग तथा सीमा शुल्क अधिकारियों द्वारा बम्बई, कलकत्ता मद्रास, बिहार तथा गोआ, दमन और दीव में जनवरी, 1968 से लेकर आज तक चोरी छिपे लाया गया कुल कितने मूल्य का सामान पकड़ा गया;

(ख) कुल कितने मूल्य का सांता तथा अन्य सामान पकड़ा गया; और

(ग) क्या चोरी छिपे लाये गये सामान को पकड़ने वाले अधिकारियों तथा अन्य कर्मचारियों को, कोई पुरस्कार दिया गया है ?

उप प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख). सांता तथा तस्कार-आयात को गई अन्य वस्तुएं बम्बई, कलकत्ता, मद्रास और बिहार में केन्द्रीय उत्पादन शुल्क विभाग तथा सीमा शुल्क अधिकारियों द्वारा पकड़ी गई उनके मूल्य का ब्यौरा विवरण पत्र में दिया गया है। जो सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया। देखिये संख्या एल० टी०-1708/68]। गोआ, दमन और ड्यू के सम्बन्ध में सूचना इकट्ठी की जा रही है और सदन की मेज पर रख दी जायेगी।

(ग) अधिकारियों तथा अन्य कर्मचारियों को पुरस्कार न्याय निर्णय की कार्यवाहियां पूरी हो जाने के बाद ही दिये जाते हैं।